

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

NO.HC.VII-310/1993/4846/A

To,  
Smti. Selina Begum,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 16<sup>th</sup> December, 2020.

Sub: **Winter vacation.**

Ref:- Your letter No.DJKA/4252/2020, dtd. 14.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation from 24.12.2020 to 31.12.2020, with station leave permission from the evening of 23.12.2020 to the evening of 31.12.2020. The Addl. District and Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

4848  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-310/1993/4847-A, dated 16.12.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**  
Kdoo